

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 31
1236/2016

IN THE MATTER OF:

Mr. Nitin Khandel Wal

.... Petitioner

Vs

Maini Construction Equipments Pvt.
Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 07.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Applicant : Sr. Adv. P. Nagesh, Adv. Ankit Rao, Adv.
Sahas Puthige in Cont. P. 13/23 & 19/2023
For the Global Autotech : Adv. Rohit Gandhi, Adv. Dhruv Chandra, Adv.
Aprajita
For SBI : Adv. Amrendra Kumar Singh

ORDER

CA-117/2023 & Cont. P 13/2023

An objection has been raised by the Ld. Sr. Counsel appearing for the SRA (M/s Maini Construction) that there has been part discharge of the loan by the Personal Guarantor as evidenced by certain letters which have been exchanged between the Bank and the Personal Guarantor which are annexed in this application. On perusal of the letters exchanged between parties it is found that the Personal Guarantor has offered certain payment and his payment has been accepted and personal guarantee has been discharged.

We would like to go through the entire bank papers relating to the loan Account bearing No. 00000061031423302, the offer letter dated 29.01.2021 of Mr. Harmeet Singh (the Personal Guarantor) and the manner in which the loan account has been shown in the books of accounts of the Bank.

At request and by consent, list the matter on **24.07.2024**.

Cont. P 19/2023

This contempt application is filed alleging non-payment of rent as CIRP cost approved in the resolution plan. Without prejudice to the contention raised by the other parties, the SRA will deposit a sum of Rs. 1 Crore approximately in the form of an interest bearing fixed deposit at SBI Bank, CGO Complex, Lodhi Road, New Delhi-110003 to be renewed from time to time till the disposal of this contempt petition.

At request, list the matter on **24.07.2024**.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

07.05.2024
Lalit